COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 281 of 2015, IA Nos. 460, 480 of 2015, & 167, 332, 387 of 2016

Dated: 21st July, 2017

In the matter of:

The Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **05.09.2017.**

PPS/Court Master

tpd